

ITEM NO.36

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8541/2024

(Arising out of impugned final judgment and order dated 22-03-2024 in WC No. 6049/2023 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ANJUM KADARI &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(IA No. 78898/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 84097/2024 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 7857/2024 (XI)

(IA No. 78763/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 144618/2024 - EXEMPTION FROM FILING O.T. IA No. 138129/2024 - EXEMPTION FROM FILING O.T. IA No. 137470/2024 - EXEMPTION FROM FILING O.T. IA No. 78769/2024 - EXEMPTION FROM FILING O.T. IA No. 78766/2024 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

SLP(C) No. 7821/2024 (XI)

(IA No. 78543/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 144767/2024 - EXEMPTION FROM FILING O.T. IA No. 138124/2024 - EXEMPTION FROM FILING O.T. IA No. 137483/2024 - EXEMPTION FROM FILING O.T. IA No. 81372/2024 - EXEMPTION FROM FILING O.T. IA No. 78552/2024 - EXEMPTION FROM FILING O.T. IA No. 81373/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ ANNEXURES IA No. 78540/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 7878/2024 (XI)

(IA No. 78869/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 144846/2024 - EXEMPTION FROM FILING O.T. IA No. 138126/2024 - EXEMPTION FROM FILING O.T. IA No. 137308/2024 - EXEMPTION FROM FILING O.T. IA No. 78871/2024 - EXEMPTION FROM

**FILING O.T. IA No. 78870/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)**

**SLP(C) No. 7890/2024 (XI)  
(IA No. 78915/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 154181/2024 - EXEMPTION FROM FILING O.T. IA No. 78916/2024 - EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 13038/2024 (XI)  
(IA No. 131256/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 131259/2024 - EXEMPTION FROM FILING O.T. IA No. 131258/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)**

**CONMT.PET.(C) No. 591/2024 in SLP(C) No. 7878/2024 (XI)  
(IA No. 160933/2024 - EXEMPTION FROM FILING O.T.)**

**T.P.(C) No. 2697/2024 (XI)  
(FOR ADMISSION)**

**Date : 22-10-2024 These matters were called on for hearing today.**

**CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA**

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**Mr. Manoj Ranjan Sinha, Adv.**  
**Mr. Vishal Agrawal, Adv.**

**UPON hearing the counsel the Court made the following**  
**O R D E R**

- 1 Arguments concluded.
- 2 Judgment reserved.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**